

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 86 of 2014, IA No. 156 of 2014 & IA No.163 of 2014, Appeal No. 302 of 2013, Appeal No. 26 of 2013, Appeal No. 49 of 2013, Appeal No. 233 of 2013, IA No.318 of 2013, Appeal No. 102 of 2014 & Appeal No. 144 of 2014, IA No. 244 of 2014

Dated : 17th December, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of :

**Appeal No. 86 of 2014, IA No.156 of 2014 and
IA No.163 of 2014**

**Chhattisgarh State Power Distribution Co. Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant (s): Mr. K. Gopal Choudhary and
Mr.A.Bhatnagar, Rep.**

**Counsel for the Respondent(s): Ms. Meghana Aggarwal for R.11
Ms. Anushree Bardhan
Mr. Rohit Venkat for Emco Energy**

Appeal No. 302 of 2013

**State Load Despatch Center, Karnataka ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s):

Counsel for the Respondent(s): Mr. Kumar Mihir for R-2

:2:

Appeal No. 26 of 2013

State Load Despatch Centre, Karnataka ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s): Mr. Anand K. Ganesan
Ms. Mandakini Ghosh

Counsel for the Respondent(s): Mr. Saurabh Mishra for R-1
Mr. Anantha Narayana
Mr. Shridhar Prabhu

Appeal No. 49 of 2013

State Load Despatch Centre, Karnataka ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s): Mr. M.G. Ramachandran

Counsel for the Respondent(s): Mr. Saurabh Mishra for R-1
Mr. Anantha Narayana
Mr. Shridhar Prabhu

Appeal No. 233 of 2013 & IA No. 318 of 2013

Powergrid Corporation of India Ltd. Ors. ... Appellant(s)
Versus
Chhattisgarh State Electricity Regulatory Commission
& Anr. ... Respondent(s)

Counsel for the Appellant (s): Mr. M.G. Ramachandran

Counsel for the Respondent(s): Mr. Anand K. Ganesan and
Ms. Mandakini Ghosh for R-1
Mr. K. Gopal Choudary, Adv. and
Mr.A.Bhatnagar, Rep.

:3:

Appeal No. 102 of 2014

Tamil Nadu Generation and Distribution Corporation Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s):

Counsel for the Respondent(s): Ms. Meghana Aggarwal for KCK Mahanadi
Ms. Anushree Bardan

Appeal No. 144 of 2014 & IA No. 244 of 2014

State Load Despatch Centre, Karnataka ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s): Mr. Anand K. Ganesan
Ms. Mandakini Ghosh

Counsel for the Respondent(s): Mr. Saurabh Mishra for R-1
Mr. Manu Seshadri for R-3
Mr. Ananta Narayana M.G.

ORDER

Heard Mr. Anand K. Ganesan, Learned Counsel for the SLDC.

Post the matter for further hearing on **15.01.2015.**

(Justice Surendra Kumar)
Judicial Member
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(Rakesh Nath)
Technical Member